					<u>nere for previous Lis</u>	· · · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	1127	6096770390	1105	4938177818	32.30		1106824792	51767779	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	8452523171	2	8452523171	55.28		0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	1048228241	3	933256487	6.10		114971754	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	3	321963592	3	321963592	2.11				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	653265518	15	643671721	4.21				<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		1153	16572750912	1128	15289592789	100.00		1221796546	51767779	